

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022

List of operational creditors (Employees)

(Amount in Rs. Seventeen lac sixty three thousand nine hundred twenty three only)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Amarnath Ramavadh Singh	BJZPS8066B	26-02-2019	84,866	81,712		No		0			3,154	
2		Pankajkumar Madhusudan Bhuta	AABPB4861D	25-02-2019	16,79,057	13,27,136		Yes		0			3,51,921	
2	Total				1763923	1408848				0	0	0	355075	